

**Measures adopted for MSP for crops**

644. SHRI G. C. CHANDRASHEKHAR: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) the measures that Ministry has adopted for ensuring Minimum Support Price (MSP) for farmers' crops which was promised, that is cost plus 50 per cent, in view of the fact that across the country, farmers are forced to sell their crops below the MSP and they are paying premiums for the crop insurance but are unable to get the right benefit along with the details thereof; and

(b) if no measures have been taken, the reasons therefor?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR): (a) and (b) This Ministry implements Pradhan Mantri Annadata Aay Sanrakshan Abhiyan (PM-AASHA) to ensure Minimum Support Price (MSP) to farmers of notified oilseeds and pulses qualifying Fair Average Quality (FAQ) norms. PM-AASHA is an umbrella scheme comprising of Price Support Scheme (PSS), Price Deficiency Payment Scheme (PDPS) and Private Procurement & Stockist Scheme (PPSS). These schemes are implemented at the request of the State Governments / Union Territories. PSS is implemented for procurement of pulses, oilseeds and copra at MSP, whereas PDPS is implemented for oilseeds. However, States/UTs may choose either PSS or PDPS in a given procurement season with respect to a particular oilseed crop for the entire State. PDPS does not involve any physical procurement but envisages direct payment of the difference between the MSP and the selling/modal price to pre-registered farmers selling oilseeds of prescribed FAQ norms within the stipulated period in the notified market yard through a transparent auction process. Besides, PPSS is also implemented for oilseeds on pilot basis and States have the option for implementation of PPSS in district/selected APMC(s) of district involving the participation of private stockist. However, if farmers gets better price in comparison to MSP, they are free to sell their produce in open market.

**Measures to mitigate farmers' agitation**

645. SHRI G.C. CHANDRASHEKHAR: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) the details of steps that the Ministry is planning to adopt in the farming sector so that there are no Kisan agitations in the coming years; and